

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 130(MB)2008
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 5.09.2016

NAME OF THE COMPANY

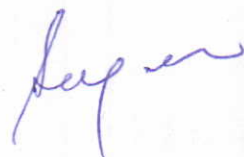
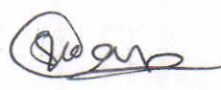
Union of India

Vs.

M/s. Chitrakoot Computers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 388(B)

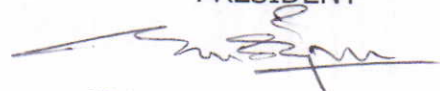
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	ARUN SAXENA		Adv. for Respondents	
2.	SMRANJIT SINGH			
3.	SAGAR RAJIV AGNIHOTRI		Adv. for UOI	
4.	SANJEEV NARULA			
5.	Sanjay Chawbey, Law Consultant - SFDO			

Order

For orders, see order in CP 122(MB)/2008.


CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

5th September, 2016
(P.K. Sud)